

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 152
(IB)-112(PB)/2019

IN THE MATTER OF:

Mrs. Sonia Dhingra

v.

M/s. Sunshine Trade Tower Pvt. Ltd.

.... Applicant

..... Respondent

Order under Section 7

Order delivered on 11.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Applicant:

For the Respondent:

-
Ms. Rakhi Sharma, Adv.

ORDER

Reply be filed within ten days with a copy in advance to the counsel for the petitioner.

List for arguments on 28.02.2019.


(M.M.KUMAR)
PRESIDENT


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)